

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 622
ANSWERED ON 13TH DECEMBER, 2018

CONDITION OF TOLL NHS AND TOLL COLLECTION PLAN

622. SHRI BHEEMRAO B. PATIL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government has any plan for stopping toll collections in view of the deteriorating condition of various National Highways throughout the country; and

(b) if not, the measures being taken to ensure that toll roads are at least, fit to travel?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) & (b) No, Madam. However, Ministry is taking all necessary efforts to keep the National Highways in traffic worthy condition. For the National Highway (NH) stretches developed on EPC mode (Engineering, Procurement, Construction), the contractor is responsible for remedying of the defects and concurrent maintenance of project highway during five years defect liability period after completion of the work. For the NH stretches developed on Built Operate Transfer (BOT) mode / Hybrid Annuity Model (HAM), the Concessionaire is responsible for the maintenance of the project highway during the concession period. For some of the developed NH stretches through public funding, maintenance contracts have been taken up for a definite time period (4 to 9 years) on Operate, Maintenance and Transfer (OMT) basis. The maintenance of the project highway under OMT contracts is the responsibility of the Concessionaire.
